

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 166 OF 2015 & IA NO. 269 OF 2015
APPEAL NO. 302 OF 2013
APPEAL NO. 26 OF 2013
APPEAL NO. 49 OF 2013
APPEAL NO. 144 OF 2014 & IA NO. 244 OF 2014

Dated: 31st August, 2017

APPEAL NO. 166 OF 2015 & IA NO. 269 OF 2015

In the matter of:

State Load Despatch Centre, Karnataka ... Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

APPEAL NO. 302 OF 2013

In the matter of:

State Load Despatch Centre, Karnataka ... Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

APPEAL NO. 26 OF 2013

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ORDER

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on **25-10-2017.**

PPS/Court Master

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